
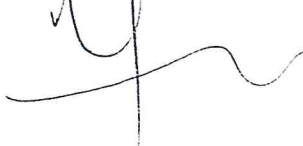


**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 PM ON 25-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/611/IB/2018  
NAME OF THE PETITIONER(S) : MOAT FINANCIAL SERVICES PVT LTD  
NAME OF THE RESPONDENT(S) : MOAT PROJECT MANAGEMENT PVT LTD  
UNDER SECTION : 7 RULE 4

| S.No. | Name (in Capital) | Represented by | Signature   |
|-------|-------------------|----------------|---|
|       | RUPA J. KARAYIL   | Applicant      |   |
|       | M. A. Aref        | Respondent     |  |

**ORDER**

Counsel for applicant present. Counsel for Respondent present and submitted that they are intending to settle the matter. At request of both sides, time is enlarged for submitting the status of talks between the parties. **Put up on 16.08.2018.**

-54-

(S VIJAYARAGHAVAN)  
Member (Technical)

-54-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)